

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) DIARY NO(S). 29737/2025

[ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 09-06-2017
IN CRLA NO. 1373/2010 PASSED BY THE HIGH COURT OF JUDICATURE AT
ALLAHABAD]

GURUMEL SINGH

PETITIONER(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

FOR ADMISSION AND I.R.

IA NO. 147375/2025 - CONDONATION OF DELAY IN FILING

IA NO. 147376/2025 - EXEMPTION FROM FILING O.T.

Date : 02-07-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANOJ MISRA

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s): Ms. Manjeet Chawla, AOR
Mrs. Kiran Bala Agarwal, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

There is a letter for adjournment.

List after vacation.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)